

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:603

ANSWERED ON:03.12.2004

FDI FOR SETTING UP INDUSTRIES

Rana Shri Kashi Ram;Scindia Shri Jyotiraditya Madhavrao;Singh Shri Sitaram;Yadav Shri Giridhari

Will the Minister of FINANCE be pleased to state:

- (a) the total number of FDI cases approved by Foreign Investment Promotion Board, Sector-wise during each of the last three years;
- (b) the total amount involved therein, year-wise;
- (c) the number of cases pending with FIPB for approval as on date;
- (d) the main reasons for delay in clearing these cases; and
- (e) the steps being taken/proposed to be taken by the Union Government to increase the inflow of FDI in the Country?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S.S. Paianimanickam)

(a) & (b) : Statement showing cases approved by Foreign Investment Promotion Board (FIPB), sector-wise during last three calendar years and the total amount involved therein, year-wise is given in the Annexe.

(c) Generally, FIPB approvals are given within 6 weeks from the date of registration of applications. No valid application is pending with FIPB beyond the said period of 6 weeks.

(d) Does not arise.

(e) The Government is making continuous efforts to make India an attractive destination for FDI in the region by providing an internationally competitive investment climate in terms of policy, procedures and institutions. The FDI policy is reviewed continuously to make it more, investor friendly. In order to catalyse FDI, the Government has also permitted access through the automatic route for FDI upto 100% in most activities.